## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.35/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s.

M/s. Apex Detonators Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

**NAME** 

**DESIGNATION** 

**SIGNATURE** 

2. Sleweto Shanna Adv for Respondents

<u>CP No.34/397-398/CLB/MB/MAH/2011</u> <u>CP No.35/397-398/CLB/MB/MAH/2011</u>

1. The Learned Representatives of both the sides are present. It is informed that one connected Petition is also pending for disposal. On enquiry it was found that the same is listed for hearing on 20.03.2017.

Mes

2. Let this Petition be now listed for final hearing on 20 03 2017 (20-03-2017)

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

27th February, 2017.